

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP No.

Satish Chand Udaigama Versus Shri V.D. Gupta & others

Date of Order

Orders

31.5.2002

CP 42/2002

Mr. Nand Kishore, Counsel for the petitioner.

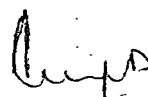
The learned Counsel for the petitioner does not press this CP. The same is dismissed as such.

copy sent to
appellant & record
12/6/02

16/12/13
8-6-10/02

petr.


(J. K. KAUSHIK)
JUDICIAL MEMBER


A. P. NAGRATH
ADMINISTRATIVE MEMBER